

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
STARRED QUESTION NO. 145
TO BE ANSWERED ON 20.12.2018**

Participation of Indian Players in International Sports Leagues

***145. SHRI HARI OM PANDAY
DR. RATNA DE (NAG)**

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government and the Board of Control for Cricket in India (BCCI) have any guidelines or norms regarding participation of Indian players in foreign sports leagues, especially in cricket;

(b) if so, the details thereof along with the details of permission given to the cricketers for the same during the last three years;

(c) whether the Government has any guidelines for giving permission to the current players for participating in such sports leagues during the period when there are no international tournaments scheduled and if so, the details thereof; and

(d) the details of norms to recognise new international sports leagues, especially those in which Pakistani players are participating, for allowing participation of Indian cricketers?

**ANSWER
THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS AND SPORTS
(COL. RAJYAVARDHAN RATHORE (RETD.))**

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 145 TO BE ANSWERED ON 20.12.2018 REGARDING "PARTICIPATION OF INDIAN PLAYERS IN INTERNATIONAL SPORTS LEAGUES" BY SHRI HARI OM PANDAY AND DR. RATNA DE (NAG), HON'BLE MEMBERS OF LOK SABHA

(a) to (d) Sports leagues, including those of cricket, are professionally managed private entities wherein teams of franchisees participate. Since there is no participation of National Team, the Government does not have any direct involvement in such leagues. Therefore, the Government doesn't have any norms/guidelines regarding participation of Indian players in such leagues, especially in cricket, or recognition of any international sports league.

Insofar as the Board of Control for Cricket in India (BCCI) is concerned, they have informed that as per their guidelines, the registered men players of BCCI are allowed to participate only in Multi-day and One-day foreign tournaments and leagues approved by the International Cricket Council (ICC) and not in foreign T20 tournaments. Indian women cricketers are allowed to also participate in foreign T20 leagues in addition to the above tournaments.

BCCI have informed that permission has been granted to Shri Ishant Sharma, Shri Cheteshwar Pujara, Shri R. Ashwin and Shri Murali Vijay for United Kingdom (UK) County Cricket and Ms Harmanpreet Kaur and Ms Smriti Mandhana for Kia League in UK and Big Bash T20 League in Australia.

BCCI have, further informed that recognition and approval of foreign leagues is done by the ICC and BCCI adheres to the guidelines mentioned above.
